

**GOVERNMENT OF INDIA  
SMALL SCALE INDUSTRIES  
LOK SABHA**

UNSTARRED QUESTION NO:1683  
ANSWERED ON:28.11.2001  
FOREIGN TRAINING TO OFFICERS  
PRAKASH YASHWANT AMBEDKAR

**Will the Minister of SMALL SCALE INDUSTRIES be pleased to state:**

- (a) whether the Government select/sponsor/nominate/depute Officers for training to the reputed Foreign Institutions for improving their academic, managerial, technical and administrative capabilities in various fields and disciplines where in some cases cost of such training are borne by the sponsoring countries/agencies under bi-lateral/international agreements;
- (b) if so, furnish year wise number of persons from Small Scale Industries Ministry who underwent such short/long term training courses during last five years ;
- (c) number of SCs, STs and OBCs among them and their percentage;
- (d) indicate `special provisions` made for ensuring adequate representation to SCs, STs and OBCs for availing such opportunities as provided under Article 46 of the Constitution in the absence of which historical educational handicaps suffered by them as well as deep rooted social prejudices prevailing against them may deprive them their due share in such opportunities; and
- (e) if not, state reasons for ignoring the said Constitutional Directive?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL AND TRAINING, DEPARTMENT OF PENSIONS AND PENSIONERS WELFARE, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND SPACE (SHRIMATI VASUNDHARA RAJE)

(a): Yes, Sir.

(b) & (c): Year-wise information in respect of number of persons from Small Scale Industries Ministry who underwent short/long term training courses during the last five years is as under :-

Sl.No.	Year	Total No.of officers trained	among them	SC/ST/OBCs	Percentage
--------	------	------------------------------	------------	------------	------------

1. 1996-1997 17 4 23.53

2. 1997-1998 14 3 21.43

3. 1998-1999 19 6 31.58

4. 1999-2000 14 2 14.29

5. 2000-2001 12 3 25.00

(d) & (e): The nomination for training courses is done on the basis of Seniority, desirable qualifications, age restriction and relevant experience required by the course conducting agency/country. Officers from SCs/STs/OBCs are given preference in nomination for such courses.